

ARYABHATTA - USSR

BHASKARA-I & II - USSR

Ariane Passenger Payload - European Space Agency  
Experiment (Apple)

IRS-IA & IB - USSR

(e) The details are as given below:

(Rupees in Crores)

|                    | 1989-90 | 1990-91 | 1991-92 |
|--------------------|---------|---------|---------|
| INSAT-I Satellites | 2.87    | 9.41    | 1.43    |
| IRS Satellites     | 1.21    | 1.49    | 0.95    |

[English]

#### Sugar from Sri Lanka

53. SHRI SRIBALLAV PANIGRAHI:  
Will the Minister of FOOD be pleased to state:

(a) whether a high-level delegation from India visited Sri Lanka during the month of May-June, 1991 and offered to meet the entire domestic need of sugar at a lesser price than in the world market;

(b) if so, the details thereof together with the details of the composition of delegation;

(c) the details of deliberations; and

(d) the concessions offered to the Sri Lankan Government?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No high level Government delegation visited Sri Lanka during May-June,

1991 in connection with supply of Sugar to Sri Lanka.

(b) to (d) Do not arise.

#### Automobile Policy

54. SHRI M.V.V.S. MURTHI: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to revise/amend Automobile policy of 1985 in line with the new Industrial policy;

(b) if so, the details thereof; and

(c) the number of applications pending with the Government for setting up projects for manufacture of commercial/passenger cars/ vehicles and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Under the new industrial policy, all types of automobiles except motorcars have been delicensed. Policy formulation is a dynamic concept and has to

respond to changing needs for the growth of industry. A continuous appraisal of various policy measures is, therefore, a consequential requirement. Automobile Policy cannot be an exception.

(c) There are three proposals for manufacture of passenger cars pending with the Government. These will be considered on merits as per the provisions of the policy.

#### **Cadre Review Committee for Group C and D**

55. PROF. RAM KAPSE: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 8 August, 1990 to Unstarred Question No. 304 and state:

(a) whether the implementation of Cadre Review of Ministerial, Drawing and Class IV staff of CPWD has been held-up on account of implementation of Second Cadre Review of Group 'A' officers;

(b) if not, whether the Government propose to implement the Cadre Review for Ministerial, Drawing and Class IV staff by making necessary provision in the budget for the year 1991-92;

(c) if so, the detail thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Cadre review of some ministerial posts is linked with the second cadre review of Group 'A' officers of Central Engineering Service and Central Electrical and Mechanical Engineering Service of the CPWD. A decision on the same will necessarily have to await the final outcome of the cadre review of the group 'A' services. However, proposals relating to the cadre review of the remaining ministerial posts and Class IV staff are linked

to the Group 'A' services is being processed separately. Government have also set up a cadre review committee for the cadre review of the Drawing Staff.

No target date can be fixed for finalisation of the cadre review for ministerial, drawing and class IV staff as the matter requires consideration in consultation with other Ministries/Departments.

#### **Narora Atomic Power Plant**

56. SHRIMATI VASUNDHARA RAJE: Will the Prime Minister be pleased to state:

(a) Whether the Government have examined the safety aspects of Narora Atomic Power Plant in case if there is high seismic activity;

(b) if so, the details thereof; and

(c) the precautionary measures proposed to be adopted so that the plant can withstand earth-quake of higher intensity since the plant is located in the seismic zone?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Site specific seismic evaluation of design parameters has been done in consultation with Department of Earthquake Engineering, University of Roorkee. Two levels of seismic design concepts are followed - one is the operating basis and the other one is based on the ground motion which pertains to all the safety systems which are expected to be fully functional after the reactor is shut down safely. The Narora Plant has been designed to ensure safety on both the counts.